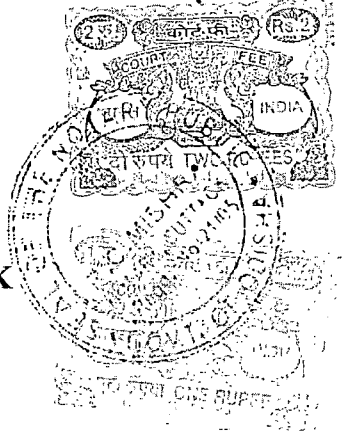


56



**IN THE HIGH COURT OF ORISSA: CUTTACK**

**W.P.(C) No.13403 of 2015**

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

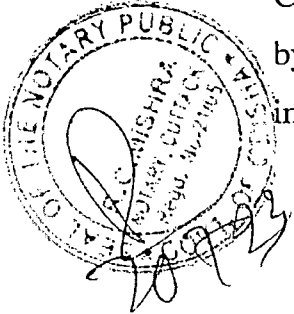
**AFFIDAVIT ON BEHALF OF COLLECTOR & DISTRICT MAGISTRATE, PURI:**

I, Sri Subhansu Kumar Maharana , aged about 58 years, Son of late kailash Chandra Maharana, at present working as District Social Security Officer, Puri, At/P.O./Dist.: Puri, do hereby solemnly affirm and state as follows:

1. That, I am working as District Social Security Officer, Puri w.e. f 12.07.2022 and have been duly authorized to swear this Affidavit for and on behalf of the Collector, Puri.

2. That for construction of 10 residential units for the CLPs in the premises of Niladri Nilay Rahabilitation for Sanjayjee Colony, Station Road, Puri under Puri Municipality, the estimate for Rs.1.19 Crores submitted by SE, R&B, Puri has been approved by the Collector, Puri and sent to R& B, Puri for immediate construction. As against the estimated cost,

*Subhansu Kumar Maharana*  
District Social Security Officer  
PURI

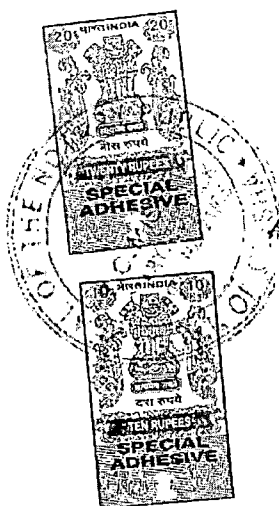


funds to the tune of Rs.50.00 Lakh has also been released in favour of the SE on 28.06.2023. A present status report in the matter has been called from the SE, R&B, Puri Vide letter No.1491 Dt.11.07.2023 (Annexure-A)

3. That, as regards supply of Grade-1 & Grade-2 shoes to the beneficiaries of both the colonies, it may be stated that, all the 99 eligible CLP beneficiaries have been provided with shoes.

4. That, the deponent undertakes to file further Affidavit(s) as and when required / called for

5. That, the facts stated above are true to the best of my knowledge and belief.



Identified by  
*Ajeet Kumar Das*  
Advocate's Clerk,  
Advocate General's Office  
Cuttack  
Dtd. 20/7/23

*Selboconsul Choudhary Mahapatra*  
District Social Security Officer  
PURI  
DEPONENT  
20/7/23

Certified that cartridge papers are not available.

**ADDL. GOVERNMENT ADVOCATE**

Solemnly affirmed on oath by the Deponent  
at Cuttack on *20/7/23* being identified  
by *Ajeet Das*  
Advocate/Adv. Gen'l's Office/Notary  
Personally. The facts stated above are  
true to the best of his/her knowledge.

*Rama Chandrasekhara*  
RAMA CHANDRASEKHARA NOTARY  
CUTTACK TOWN, REGD. NO-21/05

(3)



Annexure - 1

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI  
(SSEPD Section)

Letter No. 1491 / date 11/07/23



To

The Superintending Engineer, R & B, Puri

Sub:- Submission of present status of the work construction of 10 nos. of residential unit for Cured Leprosy Persons in the premises of Niladri Nilaya, At-Jivaramji Palli near Lokanath Road, Puri.

Ref:- This office Letter No.1096 Dtd.16.05.2023  
Sir,

In inviting a reference to this office letter on the subject cited above, I am to say that the approved estimate for the construction of 10 nos. of residential unit for Cured Leprosy Persons in the premises of Niladri Nilaya, At-Jivaramji Palli near Lokanath Road, Puri was sent to you to take up the construction work. In the meantime, Rs.50Lakh against the estimated amount has been released in your favour. Hon'ble High Court now have instructed to submit the present status report in WP(c) no.13403 of 2015(Rehabilitation of CLPs).

I would therefore directed to request you to kindly submit a present status report on the above construction work within 3 days positively enabling to submit a compliance to the AG, Odisha, Cuttack in the above WP(C).

This may be treated as extremely urgent.

Yours faithfully,

District Social Security Officer, Puri

Memo No. 1492 dtd. 11/07/23

Copy submitted to Additional Secretary to Govt., SSEPD Department, Odisha, Bhubaneswar for kind information & necessary action.

District Social Security Officer, Puri

Memo No. 1493 dtd. 11/07/23

Copy submitted to PA to Collector, Puri for kind information of Collector.

True copy attested

District Social Security Officer, Puri

District Social Security Officer  
PURI

SCANNED

**COMPUTERISED FILING COUNTER  
ORISSA HIGH COURT,CUTTACK  
ACKNOWLEDGEMENT SLIP**

**Seat No : 105**

**Branch No : WRIT BRANCH (DIVISION  
BENCH-1)**

Receipt No : 32251/2023

Date Of Receiving : 24/04/2023

Time : 05:01:38 PM

Case No : **WP(C) 13403/2015**

Received From : Respondent

Filed By: ADDL.GOV.T.ADVOCATE

Document(s) Filed :

72- AFFIDAVIT -e-Filing hard copy(Govt.)

SCANNED

COMPUTERISED FILING COUNTER  
ORISSA HIGH COURT,CUTTACK  
ACKNOWLEDGEMENT SLIP

**Seat No : 105**

**Branch No : WRIT BRANCH (DIVISION  
BENCH-1)**

Receipt No : 61185/2023

Date Of Receiving : 19/07/2023

Time : 04:09:55 PM

Case No : **WP(C) 13403/2015**

Received From : Respondent

Filed By: ADDL.GOV.T.ADVOCATE

Document(s) Filed :

73- AFFIDAVIT -e-Filing hard copy(Govt.)

SCANNED

**COMPUTERISED FILING COUNTER  
ORISSA HIGH COURT,CUTTACK  
ACKNOWLEDGEMENT SLIP**

**Seat No : 105**

**Branch No : WRIT BRANCH (DIVISION  
BENCH-1)**

Receipt No : 61723/2023

Date Of Receiving : 20/07/2023

Time : 04:08:33 PM

Case No : **WP(C) 13403/2015**

Received From : Respondent

Filed By: ADDL.GOV.T.ADVOCATE

Document(s) Filed :

74- AFFIDAVIT -e-Filing hard copy(Govt.)